being used as a reserve against the currency?

SHRI B. R. BHAGAT: I do not remember the statement that the hon. Member has referred to but certainly this gold now belongs to the Reserve Bank of India which has the monopoly for the sale of gold. If gold can be treated as a reserve for our currency, although that point is now outmoded, certainly it is so for psychological reasons.

SHRI N. C. SEKHAR: Is it a fact that gold worth about Rs. 42 lakhs was seized from Calicut and another haul worth about Rs. 26 lakhs was made the day before yesterday from the same place?

SHRI B. R. BHAGAT: I have read about it. I cannot say definitely unless I verify the information.

SHRI N. C. SEKHAR: May I know whether the house of the Port Officer, Calicut was raided and searched by the Central Excise authorities in connection with gold smuggling?

SHRI B. R. BHAGAT: This figure includes some seizure in that part. But actually if that also is included in that I would not venture an answer. I would require separate notice.

SHRI P. T. LEUVA: May I know whether gold reserve has been remaining constant from the year 1948?

SHRI B. R. BHAGAT: That is a separate issue.

SHRI P. T. LEUVA: May I know if the statement made by the hon. Deputy Minister that the gold which has been seized has been transferred to the Reserve Bank is correct or not.

SHRI B. R. BHAGAT: I did not say that. All gold, that is seized, becomes the property of the Government, and it belongs to the Reserve Bank because they handle all this.

SHRI P. T. LEUVA: May I know if the gold, which has been seized, is to Questions

SHRI B. R. BHAGAT: That might be. The Reserve Bank may hold it as some property or they may sell it in the country. But I said that it belongs to the Government and the Reserve Bank handles all such property. It does not mean that it will be, autoinatically, added to the Rs. 115 crores worth of gold bullion to the currency reserve. That does not necessarily follow.

SHRI D. A. MIRZA: Is it not a fact that the smuggling of gold has increased by leaps and bounds in Kerala in recent times?

## (No answer.)

\*381. [The questioner (Shrimati Savitry Devi Nigam) was absent. For answer, vide cols. 2200-2201 infra.]

# REPORT OF THE COAL PRICE REVISION COMMITTEE

\*382. SHRI H. V. TRIPATHI: Will the Minister of STEEL, MINES AND FUEL be pleased to state whether the Coal Price Revision Committee has submitted its report; if not, what is the reason therefor; and by what time it is expected to complete its work?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): The Coal Price Revision Committee has not so far submitted its report. The basic data for examination of the cost structure is the cost of production of different grades of coal in the various coalfields. The Committee requested a few selected collieries to furnish replies to a comprehensive proforma and questionnaire on the subject, so that they could conduct a cost investigation. Replies from many collieries have been received rather late: in a few cases, collieries have not furnished any information yet. The Committee's report has, therefore. been delayed, Efforts are, however, being made to expedite the work and it is expected that the Committee will be able to submit its report early in 1958.

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SHRI H. V TRIPATHI: On the basis of the material received so far, nas the Government been able to make up its mind and arrive at any conclusion?

SARDAR SWARAN SINGH No, SIr, On half data, the Government does not make up its mind

MR CHAIRMAN They always make up their mind whenever they have full information before them

 $D_R$  R B GOUR. May I ask the hon. Minister, whether, in view of the fact that the administrative waste and the capital structure of some of these mines go a long way to increase the cost of production, the Committee has been authorised to go into that part also?

SARDAR SWARAN SINGH No, Sir That is a separate question altogether

DR. R B GOUR. Then the cost of coal will be higher because the capital structure is defective or the administrative cost is very high. Without going into that, how are you going to fix the cost of production?

SARDAR SWARAN SINGH: I would request the hon Member to wait for the report of the Committee, before he starts to criticise

DR R B GOUR: Will the report be prepared without going into all these?

MR CHAIRMAN The members of the Comm ttee may take all relevant considerations into account

DR SHRIMATI SEETA PARMA-NAND: Is the Government aware of the fact that the colliery owners are showing fictitious cost of production by making purchase of necessary things like explosives through their own firms or importing them from abroad to send profits to their own allied companies, and thus, are giving the Government a false idea of the cost of production? Has the Government taken that into consideration?

SARDAR SWARAN SINGH. If the hon lady Member has got any particular complaint in regard to any particular mine owner, she might pass that on to me and I will pass it on to the Committee who will take note of it

\*383 [The questioner (Shri Kishori Ram) was absent For answer, vide col 2201 infra]

THREE-LANGUAGE FORMULA

\*384 SHRI N. R. MALKANI: Will the Minister of Education and SCIENTIFIC RESEARCH be pleased to state:

(a) the names of States which have not so far accepted the threelanguage formula in Secondary Education as recommended by the Conference of State Education Ministers last year;

(b) the names of States which have accepted the formula but with alterations, and

(c) what is the nature of those alterations?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SCIENTIFIC RESEARCH (DR K L. SHRIMALI) (a) The States of Punjab Bombay, Madras, Bihar, Uttar Pradesh, Madhya Pradesh, Rajasthan, and Mysore and the Union Territories of Himachal Pradesh, Manipur and Andaman and Nicobar Islands, are still examining the matter

(b) Andhra Pradesh and Jammu & Kashmir

(c) A statement giving in detail the nature of alterations is laid on the Table of the Sabha

#### STATEMENT

Alterations in the Three Language Formula

### ANDHRA PRADESH

The existing scheme of language studies in the Andhra area of this State is as follows:—